

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.424**  
**IA/4513/ND/2022 IN IB/423/ND/2022**

**IN THE MATTER OF:**

Kavindra Kumar & Ors.	...	Applicant
Versus		
Desein Private Limited	...	Respondent

**Order under Section 9 of IBC 2016.**

**Order delivered on 14.03.2023**

**Coram:**

**Mr. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Kumar Deepraj, Adv.  
For Applicant in IA No.4513/22 :Mr. Deepak Singh, Adv. & Mr. Kunal  
Anand, Adv.  
For the Respondent : Mr. Varun Gupta, Adv., Ms. Simran Wason,  
Adv. & Ms. Lakshita Arora, Adv.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to 14.04.2023.

**Sd/-**  
**(Court Officer)**